

State	Name of Scheduled Caste & its sub-groups	Total Population	
		1961	2011
Chhattisgarh	Basor, Burud, Bansor, Bansodi, Bansphor, Basar	-	11,377
Madhya Pradesh	Basor, Burud, Bansor, Bansodi, Bansphor, Basar	59,680*	3,15,640
Maharashtra	Basor, Burud, Bansor, Bansodi, Basod	7554	55,564
Odisha	Basor, Burud	68	81
Uttar Pradesh	Basor	58,805**	1,29,885
Uttarakhand	Basor	-	177

\* Includes Chhattisgarh

\*\* Includes Uttarakhand

#### **Cancellation of FCRA registration of NGOs**

4528. SHRIDILIPKUMAR TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the FCRA registration of a large number of NGOs working in the field of rural development has been cancelled in the recent years;

(b) if so, the total number of such NGOs whose FCRA registration has been cancelled which are engaged in the rural field; and

(c) the grounds on which this cancellation has been done?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) As per available information, registrations of more than 10,000 NGOs including NGOs working in the field of rural development have been cancelled in the last three years mainly on account of non filing of the annual returns as mandated in the FCRA, 2010 and rules made there under.

#### **Modernisation of State Police Forces and CCTNS**

4529. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken a serious note on slackness shown towards modernisation of State police forces and introduction of Crime and Criminal Tracking Network and Systems (CCTNS) despite increase in terror and crime acts;